

Calcutta High Court (Appellate Side)

Scrutiny List From 02-09-2021 To 02-09-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1540/2021	PULOK KUMAR GHOSH	DIPANKAR GHOSH	23-09-2021	1. NO SHORT LIST OF DATES AND SYNOPSIS AFTER PRESENTATION FORM.
2	CO	1549/2021	SOUMENDRA LAL MITRA	BISHALAXMI GHOSH	23-09-2021	1) PHOTOCOPY OF THE ORDER IS NOT PROVIDED
3	CO	1563/2021	HARUN RASHID MONDAL	SANDIP DAS	23-09-2021	1) SUBJECT CATEGORY CODE GROUP AND SUB GROUP ARE NOT MENTIONED IN THE PRESENTATION FORM
4	CPAN	648/2021	SUMIT KUMAR DAS	AMIT PAN	23-09-2021	1. DISTRICT NOT MENTIONED IN RESPONDENT ADDRESS
5	CPAN	650/2021	CHOWDHURY RAZZAKUL KADIR AND ANOTHER	MD HASANUZZAMAN	23-09-2021	1. HONBLE CHIEF JUSTICE ACTING NAME WRONGLY WRITTEN INN FIRST PARAGRAPH
6	CRA	262/2021	SARIF SK @SARIP SK @MOHIRUDDIN SK.	ARINDAM ROY	23-09-2021	SHORT LIST OF DATES AND SYNOPSIS HAVE EXCEEDED THE STIPULATED QUANTITY OF 2 PAGES.
7	CRM	5815/2021	PUJA DAS	Supratick Syamal	23-09-2021	THE PHOTO I.D. IS NOT ATTACHED WITH THE FILE.
8	CRM	5823/2021	NAMITA MONDAL	TAUHID KHAN	23-09-2021	NO XEROX COPY OF THE REJECTION ORDER OF LOWER CT HAS BEEN ATTACHED WITH THE PETITION.
9	CRR	1737/2021	ANUBRATA SAHA	AAFREEN PERVEEN	23-09-2021	1. THE LOWER CT CASE NO IS LEFT BLANK ON THE FIRST PAGE OF THE PETITION. 2. PHONE NO OF THE PETITIONER IS NOT WRITTEN ON THE PRESENTATION FORM.
10	CRR	1744/2021	CCR LOGISTICS PVT. LTD AND ORS	UKKAINI CHATTERJEE	23-09-2021	1. PHONE NUMBER OF THE PETITIONER IS NOT WRITTEN ON THE PRESENTATION FORM. 2. SHORT LIST OF DATES, SYNOPSIS AND A XEROX COPY OF THE ORDER ARE NOT ATTCHED AFTER THE FORM.
11	CRR	1745/2021	CCR LOGISTICS PVT. LTD.	UJJAINI CHATTERJEE	23-09-2021	1. PHONE NUMBER OF THE PETITIONER IS NOT WRITTEN ON THE PRESENTATION FORM. 2. SHORT LIST OF DATES, SYNOPSIS AND A XEROX COPY OF THE ORDER ARE NOT ATTACHED AFTER THE FORM.
12	FAT	174/2021	RATAN CHANDRA MONDAL	MANAS DAS	23-09-2021	1. ANNEXURE ATTACHED REVERSELY TO THE SECOND JUDGES COPY.
13	MAT	933/2021	ANIL KUMAR DEBNATH	SUPARNA DAS	23-09-2021	1. DISTRICT NAME NOT MENTIONED IN RESPONDENT NO 8 ADDRESS
14	WPA	13700/2021	MD TARIFUL ALAM AND ANR	NIRBAN DAS	23-09-2021	1. NO NOTARY STAMP AFTER THE CORRECTION IN PAGE NO 3 OF THE PETITION. 2. NO AUTHORIZATION CERTIFICATE IS GIVEN AFTER THE PRAYER

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						PORTION OF THE PETITION (PAGE NO12)
15	WPA	13708/2021	DIPAK DAS GUPTA	SANTI DAS	23-09-2021	1. NO COURT NUMBER MENTIONED IN THE PRESENTATION FORM A 2. IN THE INDEX NO PAGE NO IS PROVIDED AFTER THE PRESENTATION FORM A
16	WPA	13721/2021	RATAN KUMAR BISWAS	TANUSRI SANTRA	23-09-2021	1. WRONG ADDRESSING OF HONBLE CHIEF JUSTICE ACTING.
17	WPA	13725/2021	BASANTI DEY	MIR ANOWAR	23-09-2021	1) INDEX IS NOT FILLED UP.
18	WPA	13731/2021	SUMITA PAINE AND ANR		23-09-2021	VOKALATNAMA IS NOT ATTACHED WITH THE PETITION.
19	WPA	13737/2021	ZIRCON INFRACON PRIVATE LIMITED	PRADEEP KUMAR JEWRAJKA	23-09-2021	RS 2/- STAMP MISSING IN VAKALATNAMA.
20	WPA	13740/2021	TAPAN KUMAR LAGA	AMIT NATH	23-09-2021	1. NO DISTRICT HAS BEEN MENTIONED IN RESPONDENT NO 2,3,4 ADDRESS.
21	WPA	13741/2021	DURGA MURMU	KINGSUK MONDAL	23-09-2021	1.HONBLE CHEIF JUSTICE NAME WRONGLY MENTIONED .
22	WPA	13742/2021	AMTEK FINANCIAL CONSULTANTS PRIVATE LIMITED	PRADEEP KUMAR JEWRAJKA	23-09-2021	1. RS-20/- STAMP MISSING IN VAKALATNAMA
23	WPA	13776/2021	ROBIN GHUGHU AND ORS	IMDADUL HOQUE	23-09-2021	THE ADDRESS OF PRITIONER NUMBER 244 DOES NOT CONTAIN ANY PIN CODE.
24	WPA	13779/2021	RUPA SAHA AND ANOTHER	SOUMYA RAY	23-09-2021	THE AUTHORIZATION CERTIFICATE OF THE ADVOCATE IS NOT PRESENT ON THE PRAYER PAGE.